NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.40/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2017

NAME OF THE PARTIES:

Sanjay V Choudhary

V/s.

M/s. Flowers Plants And Fruits (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION

SIGNATURE

Ali. H. Nagvi for Advocate Respondent No. 6

2. Pinaz Contractor for Petitioners

Particular.

Jank adan

ORDER T.C.P. No. 40/397-398/NCLT/MB/MAH/2016

- 1. The Learned Representatives of both the sides are present.
- In compliance of the direction dated 06.02.2017 a reply has been served 2. on the other side by the Respondents. However, seeking leave to file in the Registry in the course of the day. Allowed to file the same.

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- Since the Reply has been served to the Petitioner, hence time is granted to file a Rejoinder on or before 15th April 2017. A copy in advance to be served to the other side.
- Thereafter the matter is listed for hearing After Vacation on 7th June,
 2017. Date is duly communicated to both the sides.

Sd/-

Dated: 22.03.2017 M.K. Shrawat Member (Judicial)